

(2025) 12 SIK CK 0052

Sikkim HC

Case No: Writ Petition (C) No. 56 Of 2025

Sikkim Public Service
Commission

APPELLANT

Vs

Sikkim Information Commission
And Another

RESPONDENT

Date of Decision: Dec. 5, 2025

Hon'ble Judges: Meenakshi Madan Rai, J

Bench: Single Bench

Advocate: Aarohi Bhalla, Bhusan Nepal, Thinlay Dorjee Bhutia

Judgement

Meenakshi Madan Rai, J

Registry reports that Notice issued to the Respondent No.2 has been duly served. No one has entered appearance for the Respondent No.2.

Let Counter-Affidavit be filed within four weeks and Rejoinder thereto two weeks thereafter.

Stay granted vide Order of this Court dated 15-09-2025, stands extended till the next date.

List on 18-03-2026.